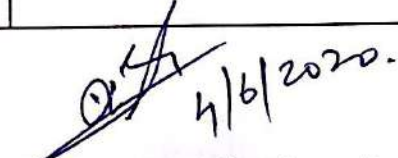


**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &
SESSIONS JUDGE
Cause List Dated 06.06.2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
ARGUMENTS 1. RA 344/12 2. RA 164/12 3. RA 456/12 4. RA 49/13 5. RA 32/2020	ARGUMENTS 1. Spl.c.86/14 2. SC 167/16 3. SC 87/14 4. CrI.R.P.1/2020 5. CrI.Misc.391/2020
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
ARGUMENTS 1. RA 148/15 2. RA 160/15 3. RA 112/17 4. RA 113/17 5. RA 129/17	ARGUMENTS 1. CRL.A. 2/17 2. CRL.A 13/18 3. CRL.A.35/18 4. CRL.A.55/16 5. CRL.A.36/17


**I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.**

**NOTE: 1. Other cases listed on 06.06.2020 are posted to 09.07.2020.
2. All advocates are requested to strictly follow SOP dated
28.05.2020 issued by Hon'ble High court of Karnataka**

In the court of Yadav K. VIII Addl.
District And Sessions Court

CAUSE LIST DATED 06.06.2020

Morning Session	Afternoon Session
Arguments 1. FDP 17/2012 c/w Misc 92/2019 2. MC 180/2020 3. RA 20/2018 4. RA 157/2019 5. RA 158/2019 6. RA 87/2017 7. RA 185/2017 8. RA 246/2010 9. RA 20/2016 10. RA 38/2016	Arguments 1. RA 102/2016 2. RA 71/2018 3. CrI.A. 107/2018 OBJECTION 1. CrI.Misc.531/2020 2. CrI.Misc.535/2020 3. CrI.Misc.541/2020 JUDGMENTS 1. MA 19/2018 2. MA 10/2017 3. MC 188/2020 4. MC 113/2020 ORDER 1. MVC 413/2014


VIII ADDL. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note:

All advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'ble High Court of Karnataka.

The revised cause list of IX Additional District & Sessions Judge court as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka on : 28-05-2020
Cause List Dt: 06-06-2020 (Morning Session)

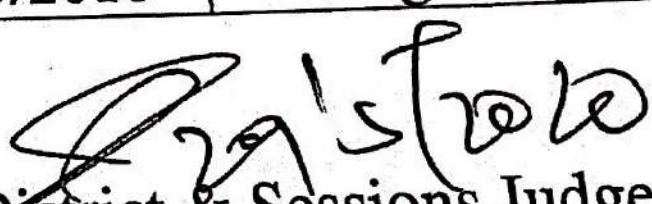
Sl No	Nature of case	Case No	Stage of the case
1	CrI A	72/2019	Further arguments
2	RA	108/2016	Arguments
3	RA	33/2017	Arguments
4	RA	48/2017	Arguments
5	RA	10/2019	Arguments
6	RA	18/2019	Arguments
7	RA	107/2019	Arguments
8	RA	114/2019	Arguments
9	RA	168/2019	Arguments
10	MA	43/2020	Arguments


IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru

The revised cause list of IX Additional District & Sessions Judge court as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka on : 28-05-2020

Cause List Dt: 06-06-2020 (After Noon Session)

Sl No	Nature of case	Case No	Stage of the case
1	Crl. Misc	564/2020	Hearing
2	Crl. Misc	559/2020	Hearing
3	Crl. Misc	557/2020	Hearing
4	Crl. Misc	554/2020	Hearing
5	Crl. Misc	552/2020	Hearing
6	RA	138/2020	Arguments
7	RA	72/2016	Arguments
8	RA	76/2016	Arguments
9	RA	140/2018	Arguments
10	RA	155/2018	Judgment


IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru